

SUPR EME COUR T OF I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7296/2006

(From the judgement and order dated 20/02/2006 in SA No. 541/2002 of The
HIGH COURT OF A.P AT HYDERABAD)

G.SURYAKUMARI & ANR.

Petitioner(s)

VERSUS

B.CHANDRAMOULI & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 13/07/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s)

Ms. Promila,Adv.

For Respondent(s)

Mr. Sridhar Potaraju,Adv.

Mr. S. Thananjayan ,Adv

UPON hearing counsel the Court made the following
ORDER

Four weeks' time is granted to file rejoinder affidavit.
List thereafter for final disposal

(Shashi Sareen)
Court Master

(Pushap Lata Bhardwaj)
Court Master